

## **NOTICE**

A Mega Adalat is going to be held on 15th September,2011 for the matters of Senior Citizens / Women /S.C.&S.T. / Disabled Persons. Their cases shall be listed in the respective Bench and shall be taken up at first before any other matter listed on that date and thereafter regular hearing matters will be taken up.

Learned counsel of the parties are requested to seek instructions of the parties well before the date fixed i.e.,15th September,2011 and are requested to cooperate in deciding the matters of above subject categories.

Learned counsel may also submit the cases for listing in future Mega Adalat in the High Court.

By Order

**Sd/-A.R.K.Sinha**

Joint Registrar (List& Computer) /c

**Dated, the 29th August,2011**